

CBI vs. Rajesh Dhiraj Lal Soni & Ors.  
CC No.38/2019

03.09.2020

Present: Sh.Lalit Mohan, Ld. PP for CBI.

Sh.Praveen Aggarwal, ld. LAC for A1, A2, A6 and A7.

None for A3.

Accused no.4 in person.

Accused no.5 in person.

Ld. PO is busy in online training programme of MCPC.

Matter has been taken up through video conference. This matter is listed for recording of P.E. As per the notification no.26/DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi proceedings in the present case for recording evidence cannot be carried out through video conference.

Accordingly, matter is being adjourned to 21.09.2020 for further proceedings/P.E. As per directions of ld. PO, notice be issued to accused no.3 as well as his counsel for next date of hearing.

Reader in the court of  
Sh. Shailender Malik  
Special Judge (PC Act), CBI  
Rouse Avenue Courts, New Delhi  
03.09.2020

CBI vs. Rajiv Kumar & Ors.  
CC No.37/2019

03.09.2020

Present: Sh.Lalit Mohan, Ld. PP for CBI.

None for convict.

Matter has been taken up through video conference.

In the present matter, interim bail of convict Alka Devi was extended by Hon'ble High Court till today, however no order regarding further extension of bail has been received so far. As directed by Ld. PO, put up this matter on 04.09.2020 for further proceedings.

Reader in the court of  
Sh. Shailender Malik  
Special Judge (PC Act), CBI  
Rouse Avenue Courts, New Delhi  
03.09.2020